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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH SITTING AT NEW DELHI
ORIGINAL APPLICATION NO. 61 OF 2022

IN THE MATTER OF :

ALL INDIA KAIMUR PEOPLES'S FRONT ... APPLICANT
VERSUS
STATE OF U.P AND ORS.RESPONDENTS

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THROUGH,

Sharad

Utkarsh Sharma

**SHARAD CHAUHAN, UTKARSH SHARMA
COUNSEL FOR M/S B.C.S ENTERPRISES
CHAMBER NO. 203, M.C SETALVAD CHAMBERS
BLOCK SUPREME COURT OF INDIA,
NEW DELHI-110001
8510052778
SHARADADVOCATE22@GMAIL.COM**

DATED: 19.07.2022

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**ADDITIONAL DOCUMENTS ON BEHALF OF M/S B.C.S
ENTERPRISES**

1. It is most respectfully submitted that the abovementioned original application was listed on 13.07.2022 for hearing before the Hon'ble National Green Tribunal, New Delhi and after the kind consideration of this Tribunal and the Hon'ble Tribunal was pleased to fix the present Original Application for further consideration on 22.07.2022.
2. It is further significant to point out at this juncture that the plot in question i.e Arazi no. 4419kha, 4419ga, 4422ka mi, 4416ka, 7576, 7577kha, 4420mi, measuring area of 4.86 acres has been allotted for the mining lease to M/s B.C.S Enterprises. Further it has been alleged by the applicant herein in the present application that there is *nala* adjoining the allotted chunk of land, but infact the reality is bit different and as per the report of Lekhpal of village Billi Markundi, District Sonbhadra dated 17.07.2022, that there is no *nala* is evident or located within periphery of 70 meters of the land allotted for the

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lease of Dolostone mining . A true copy of Lekhpal report dated 17.07.2022 of Lekhpal, village Billi Markundi, district Sonbhadra, Uttar Pradesh is annexed and marked as ANNEXURE AD-01. (PG. 6 TO 7).

Through,

Sharad

Utkarsh Sharad

SHARAD CHAUHAN, UTKARSH SHARMA
ADVOCATES

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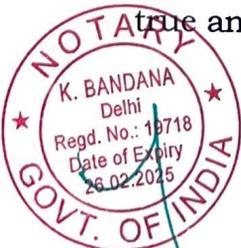
VERSUS

STATE OF U.P AND ORS.RESPONDENTS

AFFIDAVIT

I, Chandra Bhushan Gupta, aged about 64 years, S/o Ram Lakhan Gupta, R/o 20/91, near Ayappa Mandir, Sector-8, Obra, Sonbhadra, Uttar Pradesh-231219 presently partner M/s Sai Ram Enterprises, presently at New Delhi do hereby solemnly affirm and state as under:

1. That I am authorized to represent M/S BCS Enterprises in the abovementioned Original Application and I am fully conversant with the facts and circumstances of the case to the best of my knowledge and belief and as such competent to swear this affidavit in my official capacity.
2. That I have read and understood the contents of the accompanying reply and the same has read over to me and explained to me by my counsel in my vernacular and hence swearing the present affidavit.
3. I state that the contents of the above reply which has been drafted under my instructions and the contents are true and correct to the best of my knowledge and belief.



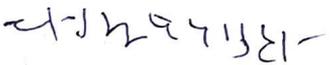
12/11/22
DEPONENT

VERIFICATION

I the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on the 19th day of July, 2022.


IDENTIFIED



DEPONENT

THROUGH,

(UTKARSH SHARMA, SHARAD CHAUHAN)

ADVOCATE

19 JUL 2022



ATTESTED


**NOTARY PUBLIC, DELHI
GOVT. OF INDIA**

संगेदप,

मेरे नीचे सी०एस इण्टर प्राइजेज पाठ श्री चन्द्रमूषण गुराण पुत्र
 श्री रामलखन गुराण निवासी कोयरा के पक्ष में स्वीकृत एवं सीमा बन्धित
 क्षेत्र ABCDEFGHIJK A आसानी संख्या 4419 ख, 44119 ग, 4422 ड कि
 4416 क, 7536, 7537 ख, 4420 डि कुल रकबा के 4.86 एकड़ जो संलग्न
 नक्शा ग्राह बिल्डी मारकुण्टी पा अकोठी तह. कोयरा जतफट सोनगढ़
 में लाल रंग से प्रदर्शित है तथा. भूखि ग्राह बिल्डी मारकुण्टी की रवलीकी
 काबल सन 1428 ए 1433 फ से दी है एवं मोटे ए पत्थर की खदान भी
 उपरोक्त रवतग क्षेत्र के ~~अन्तर्गत~~ 70 मीटर के दायरे के कोइ नाला मौजूद
 नहीं है।

अस्तु रिपोर्ट सादा प्रेषित।

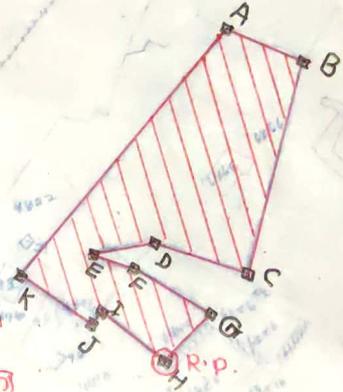

 एम.एस.एस. प्रो. 1,
 के.पी. बिल्डी मारकुण्टी
 17-7-2022

अरुणोदय पाण्डेय
 लेखपाल
 क्षेत्र- ~~कोयरा~~ कोयरा मारकुण्टी

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श्री. वि. (आ. वि.) शीट नं. 6 व 71
 ग्राम - बिल्लोवा, पुराना - अमोरा
 तहसील - रावेली, जिल्ला - सोनभद्र
 पैसा नं. - 95/2/1/1, स. नं. - 95/14-6/5
 तहसील - 93-2/1

मे. बी. सी. एस. इन्टर एड्जुकेण पा. श्री चन्द्रशेखर गुता पुत्र श्री राम लखन गुता निवासी अमोरा के पक्ष में स्वीकृत एवं सीमांकित क्षेत्र (ABCDEFGHIJK A)
 आरजी नं. - 4419ख, 4419ग, 4422 कमि. 4416 क, 7576, 7577ख, 4420मि०
 कुल रकबा - 4.86 एकड़



- उत्तर - आ. नं. 7577 की सीमा तपस्व्यात अ. रमेश स्तेन उषिमा कम्पनी का खसपट्टा क्षेत्र व काल्त भूमि।
- दक्षिण - आ. नं. 4422, 4416, 4419 की सीमा तपस्व्यात काल्त भूमि।
- पूर्व - आ. नं. 7577 का क्षेत्र आ. तपस्व्यात अ. दात सेवा सीमांतिका खसपट्टा क्षेत्र व काल्त भूमि।
- पश्चिम - आ. नं. 7577 व 4492 का क्षेत्र भाग।

संदर्भ विन्दु - स्वीकृत क्षेत्र के दक्षिण दिशा में लिखित वंकी के पश्चिमी सीमा जो आ. नं. 4492 के पश्चिमी सीमा के विन्दु को सन्दर्भ विन्दु (R.P.) माना गया है।

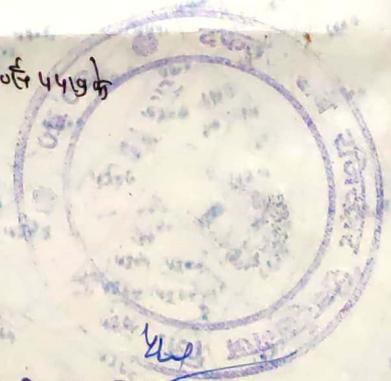
चन्द्रशेखर गुता
 श्री. वि. अ. ए. नं. 3

24/5/16

(वि. प्रकाश गुता)
 खसपट्टा सर्वेक्षक

खान अधिकारी
 सोनभद्र

जिलाधिकारी
 सोनभद्र



मिलान शीट नं. 04